

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
CHEEMA PAPER MILLS PRIVATE LIMITED**

| <b>RELEVANT PARTICULARS</b> |   |  |
|-----------------------------|---|--|
| 1.                          | Name of corporate debtor  | Cheema Paper Mills Private Limited   |
| 2.                          | Date of incorporation of corporate debtor   | 06 <sup>th</sup> July 2004   |
| 3.                          | Authority under which corporate debtor is incorporated / registered   | ROC-Uttarakhand  |
| 4.                          | Corporate Identity No. / Limited Liability Identification No. of corporate debtor   | U21011UR2004PTC028825  |
| 5.                          | Address of the registered office and principal office (if any) of corporate debtor  | RAMRAJ ROAD BAJPUR, BAJPUR, Uttarakhand, India, 262401   |
| 6.                          | Insolvency commencement date in respect of corporate debtor   | 14 <sup>th</sup> May 2024  |
| 7.                          | Estimated date of closure of insolvency resolution process  | 10 <sup>th</sup> Nov 2024  |
| 8.                          | Name and registration number of the insolvency professional acting as interim resolution professional                                 | Nipan Bansal<br>IBBI/IPA-001/IP-P00039/2017-18/10100   |
| 9.                          | Address and e-mail of the interim resolution professional, as registered with the Board   | <b>Address:</b> 10-B Udham Singh Nagar, Ludhiana, Punjab-141001<br><b>Email:</b> <a href="mailto:irp@parshotamandassociates.com">irp@parshotamandassociates.com</a>                    |
| 10.                         | Address and e-mail to be used for correspondence with the interim resolution professional   | <b>Address:</b> 10-B Udham Singh Nagar, Ludhiana, Punjab-141001<br><b>Email:</b> <a href="mailto:cirp.cheemapapermills@gmail.com">cirp.cheemapapermills@gmail.com</a>                  |
| 11.                         | Last date for submission of claims  | 28 <sup>th</sup> May 2024  |
| 12.                         | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | NA (as per information available)  |
| 13.                         | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | NA   |
| 14.                         | (a) Relevant Forms and<br>(b) Details of authorized representatives are available at:   | <b>Web link:</b> <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a><br><b>Physical Address:</b> 10-B Udham Singh Nagar, Ludhiana, Punjab-141001 |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Cheema Paper Mills Private Limited** on **14<sup>th</sup> May 2024**

The creditors of **Cheema Paper Mills Private Limited** are hereby called upon to submit their claims with proof on or before **28<sup>th</sup> May 2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

-

-Sd-

**Date: 16<sup>th</sup> May 2024**

**Place: Ludhiana**

**Nipan Bansal**

**Interim Resolution Professional  
Cheema Paper Mills Private Limited**

**IBBI Reg No: IBBI/IPA-001/IP-P00039/2017-18/10100  
AFA: AA1/10100/02/131224/106572 Valid Upto 13.12.2024**



## 'Pirul Lao-Paise Pao' Campaign Has Reduced Forest Fires, Provided Income To Villagers: Uttarakhand CM Dhama

**Dehradun:** Uttarakhand Chief Minister Pushkar Singh Dhama on Wednesday said that the 'Pirul Lao-Paise Pao' campaign has significantly reduced forest fires and provided income to villagers living near the forest area.

"One of the main reasons for forest fires is Pirul (leaves from the Pine Tree). For its disposal, we are running a campaign along with the common people. Under the campaign 'Pirul Lao-Paise Pao', a large number of people are collecting Pirul and selling it to the government at a rate of Rs 50 per kg," CM Dhama said in a post on X. "Its widespread effect is also being seen. At present, due to this campaign, the incidents of forest fires have reduced significantly and the villagers living near the forest area are also earning income," CM Dhama added in the post.

The Chief Minister launched the Pirul Lao-Paise Pao campaign in the Rudraprayag district on May 8, in light of the forest fire situations across the state. Uttarakhand starts experiencing forest fires in mid-February when the trees shed dry leaves and the soil loses moisture due to a temperature rise, and this continues till mid-June. Under this campaign, to prevent forest fires, the Pirul lying in the forest will be collected by the local vil-



lagers and youth, weighed and then stored at the designated Pirul Collection Centre.

According to the weight, the amount will be immediately sent online to the bank account of that person at the rate of Rs 50 per kg.

Pirul collection centres will be opened by the Tehsildar in their respective areas under the supervision of the Sub-Divisional Magistrate.

The Pirul received by the villagers will be weighed and stored safely, and the Pirul will be packed, processed and made available to the industries.

The District Magistrate and Divisional Forest Officer will make efforts on the ground to obtain maximum Pirul.

This mission will be operated by the Pollution Control Board for which

Panchayat will also be included in this campaign.

"Pirul" is a local term in Uttarakhand for products made from pine needles of Pine Trees, also locally called Chid Trees.

Pine needles, also known as Pirul, can catch fire quickly and are a major cause of forest fires in pine forests.

Pine needles are acidic, have little use, and fall in large quantities that take a long time to decompose.

They can spread for kilometres and only need a spark to ignite.

In Uttarakhand, an estimated 1.8 million tonnes of pirul are produced each year, which can cause significant damage to the environment and forest wealth. —ANI

a corpus fund of Rs 50 crores will be kept separately and the villagers will be given the money for Pirul from this fund.

The cooperatives, Yuva Mangal Dal, and Van

## SC Slams Uttarakhand Govt For Lackadaisical Approach In Controlling Forest Fires

**New Delhi:** The Supreme Court slammed the Uttarakhand Government on Wednesday for its lackadaisical approach in controlling the forest fires in the state and directed the Chief Secretary to be present personally before it on May 17.

A bench of Justices BR Gavai, SVN Bhatti and Sandeep Mehta said that it was at pains to say that the State's approach in controlling forest fires was lackadaisical.

The top court ob-



served that, though mul-



Pilgrims on their way to Kedarnath temple in Rudraprayag district. —PTI

## More Than One Lakh Devotees Visit Kedarnath Dham Since Friday



**Uttarkashi:** More than one lakh devotees reached Kedarnath in four days since the doors of Shri Kedarnath Dham opened on May 10.

In four days, 1,02,499 devotees have set a new record by reaching Kedarnath. All three Dhams including Kedarnath, Gangotri and Yamunotri, have been bustling.

The fourth day after the opening of the doors of Shri Kedarnath Dham Yatra 2024 was very special and historic, because on Monday the number of devotees who reached Kedarnath crossed one lakh.

To make the journey of devotees arriving from the country and abroad smooth and auspicious, about 1000 officers, employees, security forces and others are contributing to make the journey successful.

Everyone is fulfilling their responsibility promptly so that the devotees reaching Kedarnath on an average of about 25 thousand per day do not face any inconvenience.

According to the State Information Department earlier on Sunday, "The Char Dham Yatra commenced in Uttarakhand on May 10. All three Dhams including Kedarnath, Gangotri and Yamunotri have been bustling. On the first day, a record number of more than 29 thousand pilgrims from India and abroad visited Kedarnath Dham."

The Char Dham Yatra, steeped in profound spiritual significance in Hinduism, unfolds a journey of devotion and introspection, traversing the sacred realms of Yamunotri, Gangotri, Kedarnath, and Badrinath, culminating in spiritual rejuvenation and divine communion. —ANI

## Rudraprayag Police Appeals To Devotees Coming For The Kedarnath Dham Yatra To Maintain Decency



**Rudraprayag:** Amidst the arrival of a huge number of devotees in Kedarnath for the Char Dham Yatra, Operation Maryada has been launched by Rudraprayag Police to maintain decency and purity on the journey.

Under this operation, Rudraprayag Police is taking strict action against those who are misbehaving and consuming alcohol and intoxicants in the Dham area and Yatra halts. The police team has

appealed to the crowd to behave in a civilised manner to maintain the wholesomeness of the pilgrimage. Deputy Superintendent of Police, Guptkashi, Mrs Harshvardhini Suman, has appealed to the devotees not to consume alcohol or intoxicants on the Yatra route and halts. She also appealed to maintain the sanctity and cleanliness of the Dham.

"Rudraprayag Police is committed to the smooth and safe journey

of the devotees coming for the popular Shri Kedarnath Dham Yatra in the district. Operation Maryada has been started by the district police for effective action against those who behave indecently and consume intoxicants in the Dham area and the Yatra halts," she told ANI.

Operation Maryada has been strictly implemented by the district police. So far, in the first four days of the Yatra, challan action has been

taken against 25 people under Operation Maryada by the Rudraprayag district police.

On Wednesday after receiving information about a fracture in the leg of a female devotee who had come for the Kedarnath Dham Yatra, Uttarakhand Police, SDRF brought her to the helpad after providing first aid and sent her to a higher centre for treatment.

Meanwhile, Chief Secretary Radha Raturi held a high-level meeting in the state secretariat today, given the unexpected number of people coming for the Char Dham Yatra.

Senior officials, including the state's Director General of Police, were present in the meeting, where the topic of discussion was 'better crowd management'. Earlier, on May 14, in just 4 days, more than one lakh devotees reached Kedarnath since the doors of Shri Kedarnath Dham opened on May 10.

In four days, 1,02,499 devotees have set a new record by reaching Kedarnath. All three dhams, including Kedarnath, Gangotri and Yamunotri, have been bustling. —ANI

## 'People Across Country Want To Make Narendra Modi PM Again': CM Dhama

**Chandigarh:** Uttarakhand CM and BJP leader Pushkar Singh Dhama said that the entire country in unison felt that Prime Minister Narendra Modi has tirelessly worked for 140 crore people of the country in the past 10 years and they want to make him PM again.

He participated in the nomination filing process of the BJP candidate from Anandpur Sahib Lok Sabha seat Dr Subhash Sharma in Punjab on Tuesday.

Pushkar Singh Dhama said, "I visited many parts of the country during this (Lok Sabha) election in the last 25 days. A different kind of enthusiasm can be seen among people. All over the country, people want to make Modi ji the PM again. From Kashmir to Kanyakumari and Atak to

Cuttack, everyone feels that PM Modi has served the country tirelessly in the past 10 years for 140 crore people of the country. We know that wherever there is a double-engine government in the country, at that place development has been at a rapid pace."

He further said that PM Modi has worked for the people considering them to be his family members. "In West Bengal's Hoogly in this hot weather, thousands of people including women and youth were out in the streets which was overwhelming. In Telangana's Warangal, Secunderabad and other places people are coming forward and feel that PM Modi has worked for them considering them to be his family members. This elec-

tion is the time for PM Modi to get the reward for his sacrifice and hard work," he added.

Earlier, Uttarakhand Chief Minister Pushkar Singh Dhama expressed confidence in the victory of the Bharatiya Janata Party in Punjab and said that the state will create history on June 4.

Dhama held a roadshow in support of the BJP candidate Dr Subhash Sharma from the Anandpur Sahib Lok Sabha seat. Sharma is facing Congress nominee Vijay Inder Singla, AAP's Malvinder Singh Kang and Shiromani Akali Dal's (SAD) Prem Singh Chandumajra for the seat.

In Punjab, voting for its 13 seats will take place in a single phase. The seventh and final phase on June 1 will see voting in Gurudaspur, Amritsar, Khadoor Sahib, Jalandhar, Hoshiarpur, Nandpur Sahib, Ludhiana, Fatehgarh Sahib, Faridkot, Ferozpur, Bathinda, Sangrur, and Patiala constituencies. In the previous Lok Sabha Elections of 2019, the INC-led UPA alliance secured eight seats with a vote share of 40.6 per cent, while the NDA managed to secure four with a voting percentage of 9.7. The AAP, making its debut, secured one seat. In the 2014 Lok Sabha elections, Shiromani Akali Dal (SAD) and AAP bagged 4 seats each while Congress secured 3 seats. The BJP managed to secure only two seats. The counting of votes will be held on June 4. —ANI

official on poll duty.

The top court also raised the issue of a huge vacancy in the forest department of the state and said the issue needs to be addressed.

Counsel for Uttarakhand further told the bench that the state government had not received funds from the Centre to tackle the forest fire.

He said, "Funding is a huge issue now. Had there been proper funding, the situation would have been better. The Centre has to chip in to help the state."

The apex court was hearing petitions highlighting the extent of forest fires in Uttarakhand.

In 2021, the apex court agreed to examine pleas asking the Uttarakhand government to take measures to prevent the occurrence of forest fires causing large-scale destruction of flora and fauna in the hill state. —ANI

The apex court was hearing petitions highlighting the extent of forest fires in Uttarakhand. In 2021, the apex court agreed to examine pleas asking the Uttarakhand government to take measures to prevent the occurrence of forest fires causing large-scale destruction of flora and fauna in the hill state. —ANI

## Uttarakhand DGP Chairs High-Level Meeting To Review Crowd Management In Chardham Yatra

**Dehradun:** Uttarakhand Director General of Police Abhinav Kumar on Tuesday convened a meeting with all the district and area in-charges through video conferencing and reviewed the preparations made for crowd management and smooth traffic movement for the Chardham Yatra-2024 and the ongoing tourist season.

Kumar, while emphasizing improving mutual coordination and micro-level planning for smooth and well-organized traffic operation and crowd management, directed that the safety of passengers and the safety and convenience of local citizens are most important to the police. Keeping both these priorities in mind, planning should be done to conduct the Chardham Yatra smoothly.

The DGP said that the pilgrims coming from other states for the Char Dham Yatra should be informed about the Char Dham Yatra Bulletin through WhatsApp/SMS on their phones in a user friendly and useful format, which includes information about the distance of the Dhams, the number of pilgrims present at the Dhams on the current day, traffic conditions, updated information about the weather of the four Dhams, places to stay on the way, etc.

Along with this, this information should be disseminated in various languages by installing electronic display signage boards at the main places on the travel routes of the four Dhams. He has instructed the police officers to make a list of people who are spreading misleading

propaganda about the Char Dhams on social media and take action against those spreading rumours.

The DGP said that the Superintendent of Police, Rudraprayag, Chamoli, Uttarkashi should also assess the prescribed capacity of the four Dhams in a scientific manner and send the pilgrims towards the Dhams as per the capacity and ensure action as per the security scheme made for the security of the four Dhams.

The Director General of Police said that due to the narrowness of the road at many places in Gangotri and Yamunotri, traffic jams occur due to the big buses getting stuck, therefore, with the help of the Transport Department, meaningful efforts should be made to stop such big vehicles and send the passengers to the Dhams through alternative arrangements.

The DGP has instructed that in case of increased traffic pressure, arrangements should be made to stop the passengers at the designated places, such places should be near the main towns, where they can get the facility food, drink, accommodation and essential items.

The DGP instructed the police officers to conduct weekly medical checkups of the police force deployed in the four Dhams including Shri Kedarnath. While giving instructions, he said that in view of the tourist season, a traffic plan should be made for places like Nainital, Kainchi Dham, and Jageshwar Dham in the Kumaon region and its maximum publicity should be done. —ANI

| FORM A<br>PUBLIC ANNOUNCEMENT<br>(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) |   |
|---|---|
| FOR THE ATTENTION OF THE CREDITORS OF<br>CHEEMA PAPER MILLS PRIVATE LIMITED   |   |
| RELEVANT PARTICULARS  |   |
| 1. Name of corporate debtor   | Cheema Paper Mills Private Limited  |
| 2. Date of incorporation of corporate debtor  | 08th July 2004  |
| 3. Authority under which corporate debtor is incorporated / registered  | ROC/Uttarakhand   |
| 4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U21011UR2004PTC028825   |
| 5. Address of the registered office and principal office (if any) of corporate debtor   | RAMRAJ ROAD, BAJPUR, BAJPUR, Uttarakhand, India, 262401   |
| 6. Insolvency commencement date in respect of corporate debtor  | 14th May 2024   |
| 7. Estimated date of closure of insolvency resolution process   | 10th Nov 2024   |
| 8. Name and the registration number of the insolvency professional acting as interim resolution professional  | Nipan Bansal<br>IBBI/IPA-001/IP-P00039/2017-18/10100  |
| 9. Address and e-mail of the interim resolution professional, as registered with the Board  | Address: 10-B Udhm Singh Nagar, Ludhiana, Punjab-141001.<br>Email: ip@parshotamandassociates.com  |
| 10. Address and email to be used for correspondence with the interim resolution professional  | Address: 10-B Udhm Singh Nagar, Ludhiana, Punjab-141001.<br>Email: crip.cheemappapermills@gmail.com   |
| 11. Last date for submission of claims  | 28th May 2024   |
| 12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional                                      | NA<br>(as per information available in public domain)   |
| 13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)                                     | NA  |
| 14. (a) Relevant Forms and (b) Details of authorized representatives are available at:  | Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a><br>Physical Address: 10-B Udhm Singh Nagar, Ludhiana, Punjab-141001 |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Cheema Paper Mills Private Limited** on **14th May 2024**.  
The creditors of **Cheema Paper Mills Private Limited** are hereby called upon to submit their claims with proof on or before **28th May 2024** to the interim resolution professional at the address mentioned against entry No. 10.  
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 16th May 2024  
Place: Ludhiana

-Sd-  
Nipan Bansal  
Interim Resolution Professional  
Cheema Paper Mills Private Limited  
IBBI Reg. No: IBBI/IPA-001/IP-P00039/2017-18/10100  
AFA: AA4/10100/02/131224/106572 Valid Upto 13.12.2024